



The Indira Gandhi National Old Age pension Scheme, Un-Employment Allowance to the 100% blind, pension to the Rickshaw Pullers & Scheme for Tripura Cobbler Pension.



GOVERNMENT OF TRIPURA
PUBLIC WORKS DEPARTMENT

No.F.2(10)-PWD(E)/76(P-14)

Dated, Agartala, the 1st June, 2012.

NOTIFICATION

The Governor has been pleased to accord approval for counting of past services for the period from 11-08-2006 to 12-10-2010 in respect of Shri Debasis Sarkar, Junior Engineer (TES Gr-V(A) (Electrical) for the purpose of pension and other pensionary benefits.

S. K. NANDI
Deputy Secretary PWD.

GOVERNMENT OF TRIPURA
EDUCATION (SOCIAL WELFARE & SOCIAL EDUCATION) DEPARTMENT
AGARTALA : TRIPURA

No.F.3(72)/DSWE/PEN.CELL/2011/646(231)

Dated, Agartala, the 15th May, 2012.

NOTIFICATION

The Governor has been pleased to revise the existing guideline of the Indira Gandhi National Old Age Pension Scheme, Un-Employment Allowance to the 100% blind, Pension to the Rickshaw Pullers & Scheme for Tripura Cobbler Pension with following charges.

1) **Indira Gandhi National Old Age Pension Scheme.**

- a) The age of the pensioners under Indira Gandhi National Old Age Pension scheme is reduced to 60 years & above from 65 years & above w.e.f. 01-04-2011.
- b) The applicant must belong to a house hold of Below Poverty Line.
- c) The central assistance under IGNOAPS will be provided at the rate of Rs.200/- per month per beneficiaries who are in the age group of 60-79 years and @ Rs.500/- per month per beneficiary for those who are 80 years and above.

2) **Un-Employment Allowance to the 100% Blind.**

The rate of Un employment Allowance would be Rs. 1000/- (Rupees one thousand) per month for the 100% blind Un-Employed persons who are under BPL Families and Rs.500/- per month for those 100% blind Un-Employed persons who are above poverty line w.e.f. 01-04-2012. The amount would be paid to those who have educational qualification up to class VIII pass and registered into the Employment Exchange at least 2 years before and this allowance would be paid for 5 years.

3) **Pension to the Rickshaw Pullers.**

- a) The age for getting pension under this scheme is reduced to 55 years & above w.e.f. 01-05-2012.
- b) The rate of pension would be increased to Rs. 400/- (Rupees four hundred) from 300/- per month w.e.f. 01-05-2012.
- c) The applicant must belong to a house hold Below the Poverty Line.
- d) The applicant should submit a certificate issued by CEO/EO of the respective AMC/NP indicating that the applicant is a rickshaw puller by profession. In Case of licensed rickshaw puller belongs to rural area, a certificate from the local Gaon Panchayat or ADC Village Committee should be submitted.
- e) Attested copy of an age proof certificate issued by AMC/NP/GP/Village Committee of TTAADC areas should be submitted.

4) Scheme for Tripura Cobbler Pension.

- a) Persons actually engaged in the profession of cobbling are eligible for cobblers' pension in the age group of 60 yrs & above.
- b) The rate of pension would be increased to Rs. 400/- (Rupees four hundred) from 300/- per month w.e.f. 01-05-2012.
- c) The applicant must belong to a house hold Below the Poverty Line.
- d) The applicant should submit a certificate issued by CEO/EO of the respective AMC/NP indicating that the applicant is a cobbler by profession. In case of cobbler belongs to rural area, a certificate from the local Gaon Panchayat or ADC Village Committee should be submitted.
- e) Attested copy of an age proof certificate issued by AMC/NP/GP/Village Committee of TTAADC areas should be submitted.

5) Only one pension to be given to each person.

By order of the Governor,

Sd/- Illegible
Principal Secretary to the
Government of Tripura.

GOVERNMENT OF TRIPURA
EDUCATION (SOCIAL WELFARE & SOCIAL EDUCATION) DEPARTMENT
AGARTALA : TRIPURA

No.F.3(72)/DSWE/PEN.CELL/2011/650(231)

Dated, Agartala, the 15th May, 2012.

NOTIFICATION

The Governor has been pleased to introduce the following new Scheme w.e.f. 1st April' 2012.

- 1) Pension to the un-married women of the age of 45 yrs & above under BPL families.**
 - i) The age of the un-married women must be 45 years & above.
 - ii) The un-married women must be under BPL family.
 - iii) The rate of pension will be Rs. 400/- (Rupees four hundred) per month w.e.f. 01-04-2012.
 - iv) The pension is to be credited in to a public sector bank account of the beneficiary.
 - v) The pension will be discontinued if there is the case of marriage or once the women moves above the poverty line.

Details of the scheme of the pension for the unmarried women of 45 years and above under BPL families are enclosed.

Sd/- Illegible
Principal Secretary to the
Government of Tripura.

PENSION SCHEME FOR UNMARRIED WOMEN OF 45 YEARS OF AGE AND ABOVE OF BPL FAMILIES

Name of the Scheme : Pension Scheme for Unmarried Women of the age of 45 years and above and belonging to BPL families.

Sponsored by : State Government.

Funding Pattern : 100% Fund to be financed by the State Government.

Ministry/Department : Social Welfare & Social Education.

Description : A Pension Scheme for Unmarried Women of the age of 45 years and above and belonging to BPL families is propose to implement by the Department of Social Welfare & Social Education, Government of Tripura. The Assistance of Rs. 400/- per month is propose to give to the BPL/BPL-Listed unmarried women of the age of 45 years and above. The applicant should be a household below the Poverty Line as per criteria prescribed by the Government of Tripura. The State Government is urged to provide pension of an amount of Rs. 400/- per month per beneficiary. The pension is to be credited into a public sector bank account of the beneficiary. The pension will be discontinued if there is the case of marriage or once the women moves above the poverty line.

Beneficiaries : Women in the age of 45 years and above.

Benefit Type : Pension on monthly basis.

Eligibility criteria : The age of the unmarried women should be of 45 years and above belonging to Below the Poverty Line (BPL).

How to Avail : The Gram Panchayats/Nagar Panchayats/Municipalities are expected to identify the beneficiaries under the scheme. The number of eligible beneficiaries is determined according to the field report of all the beneficiaries who satisfy the eligibility criteria. The DM & Collectors are required to furnish a certificate that all eligible women have been covered under the scheme.

Disbursement : The disbursement of the amount would be made monthly basis through Bank Account by the Child Development Project Officers of Social Welfare & Social Education Department in each month after sanction is made.

Evaluation : Evaluation of the implementation of the Scheme would taken up yearly by the District Inspectors of Social Education of Social Welfare & Social Education Department or any other agency.

GOVERNMENT OF TRIPURA
EDUCATION (SOCIAL WELFARE & SOCIAL EDUCATION) DEPARTMENT
AGARTALA, TRIPURA

No.F.3(72)/DSWE/PEN.CELL/2011/649(231)

Dated, Agartala, the 15th May, 2012.

NOTIFICATION

The Governor has been pleased to introduce the following new Scheme w.e.f. 1st April' 2012.

- 1) **Pension to the persons who lost 100% eye sight under APL families.**
 - i) The age of the applicant must be 10 years & above.
 - ii) The applicant must be under APL family.
 - iii) He & She must be 100% visually Handicapped.
 - iv) The rate of pension will be Rs. 500/- (Rupees five hundred) per month w.e.f. 01-04-2012.

Details of the scheme of the pension for the persons who lost 100% eye sight belonging to APL families is enclosed.

Sd/- Illegible
Principal Secretary to the
Government of Tripura.

**Pension to Persons who lost 100% eye sight belonging to APL
Families. (New State Scheme).**

1. Name of the Scheme : Pension for 100% eye sight loss persons belonging to APL categories.
2. Targeted beneficiaries : Persons who lost 100% eye sight belonging to APL categories.
3. Other eligibility criteria : If the applicant is covered by any other Social Security Pension Schemes then he shall not be eligible for getting pension under this Scheme.
4. Rate of pension : At the rate of Rs. 500/- per beneficiary per month.
5. Projected number of beneficiaries to be covered by the Scheme. : There will be universal coverage of the eligible beneficiaries.
6. Proposed date of starting the Scheme. : 1st April, 2012
7. Method for application : To apply to the Child Development Project Officer (CDPO) of the concerned AMC/Nagar Panchayat/R.D. Block in prescribed application form, which shall be available from the office of the Child Development Project Officer (CDPO), free of cost.
8. Sanctioning authority : The Child Development Project Officer (CDPO) will sanction the pension with prior approval of the Director of Social Welfare and Social Education.
9. Supportive documents to be attached with the application. :
 - a. Attested Copy of certificate indicating that the applicant belongs to APL household, issued by the C.E.O. of the AMC, E.O. of the Nagar Panchayat or B.D.O. of the respective R.D. Block Attested Copy of EPIC of the applicant.
 - b. Attested Copy of EPIC of the applicant.
 - c. A certificate issued by the Medical Board on the eye sight loss may be submitted and certificate by competent authority of the Department (CDPO), Chairman, Panchayat Samity. Pradhan of G.P./AMC/TTAADC on complete scrutiny.
 - d. Attested copy of an age proof certificate issued by AMC/Nagar Panchayat/Gram Panchayat/Village Committee of TTAADC areas.

10. Termination of coverage by the Scheme. : Coverage by this Scheme will be terminated automatically in case of death of beneficiary. However pension for the month in which the beneficiary dies will be paid to his nominee/legal heir. The Government can make any change in the scheme, as and when required.
11. Others : The Government can make any charge in the scheme as and when required.

GOVERNMENT OF TRIPURA
EDUCATION (SOCIAL WELFARE & SOCIAL EDUCATION) DEPARTMENT
AGARTALA : TRIPURA

No.F.3(72)/DSWE/PEN.CELL/2011/648(231)

Dated, Agartala, the 15th May, 2012.

NOTIFICATION

The Governor has been pleased to introduce the following new Scheme w.e.f. 1st April' 2012.

- i) **Pension to 80% & above physically challenged persons under APL families.**
- i) The age of the applicant must be 10 years & above.
ii) The applicant must be under APL family.
iii) He or She must be 80% & above physically challenged person.
iv) The rate of pension would be Rs. 400/- (Rupees four hundred) per month w.e.f. 01-04-2012.

The scheme of the pension for the persons who are 80% & above physically challenged belonging to APL families is enclosed.

Sd/- Illegible
Principal Secretary to the
Government of Tripura.

**Pension for the 80% and above physically challenged Persons
Belonging to APL Families/Categories. (New State Scheme).**

1. Name of the Scheme : Pension for 80% physically challenged persons belonging to APL categories.
2. Targeted beneficiaries : Persons who are 80% physically challenged belonging to APL categories.
3. Other eligibility criteria : If the applicant is covered by any other Social Security Pension Schemes then he shall not be eligible for getting pension under this Scheme.
4. Rate of pension : At the rate of Rs. 400/- per beneficiary per month.
5. Projected number of beneficiaries to be covered by the Scheme. : There will be universal coverage of the eligible beneficiaries.
6. Proposed date of starting the Scheme. : 1st April, 2012

7. Method for application : To apply to the Child Development Project Officer (CDPO) of the concerned AMC/Nagar Panchayat/R.D. Block in prescribed application form, which shall be available from the office of the Child Development Project Officer (CDPO), free of cost.
8. Sanctioning authority : The Child Development Project Officer (CDPO) will sanction the pension with prior approval of the Director of Social Welfare and Social Education.
9. Supportive documents to be attached with the application. :
- Attested Copy of certificate indicating that the applicant belongs to APL household, issued by the C.E.O. of the AMC, E.O. of the Nagar Panchayat or B.D.O. of the respective R.D. Block Attested Copy of EPIC of the applicant.
 - Attested Copy of EPIC of the applicant.
 - A certificate issued by the Medical Board on the percentage of physical challenge may be submitted and certified by competent authority of the Department (CDPO), Chairman, Panchayat Samity, Pradhan of G.P./AMC/TTAADC on complete scrutiny.
 - Attested copy of an age proof certificate issued by AMC/Nagar Panchayat/Gram Panchayat/Village Committee of TTAADC areas.
10. Termination of coverage by the Scheme. : Coverage by this Scheme will be terminated automatically in case of death of beneficiary. However pension for the month in which the beneficiary dies will be paid to his nominee/legal heir.
11. Others : The Government can make any change in the scheme as and when required.

Government of Tripura
Department of Industries & Commerce
Khejur Bagan: Kunjaban
Agartala.

No.F.DI/TRG/1(108)/2010/Part-VI/8537-48.

Dated, Agartala, the 29th May, 2012.

NOTIFICATION

The Governor is pleased to constitute the standing committee with the following members in partial modification of the earlier Notification No.F.DI/TRG/1(108)/2004/7324-33 dated 27th May, 2005 for inspection of ITI/CoE/Modules/trade/unit for ascertaining and recommending the cases of affiliation to NCVT as per prescribed norms of NCVT, DGE&T, Government of India, New Delhi.

1. Director, RDAT (Eastern Region) MSO Building, E-Wing, 1st Floor, DF Block, Sector-1, Salt Lake City, Kolkata-700064 or his representative.
2. Chief Inspector of factories & Boilers, Govt. of Tripura or his representative.